

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.P. (IB)/26(BB)2021

Court No. 1

Item No. 08

IBC Under Sec 9

In the matter of:

HINDUSTHAN TIN WORKS LIMITED

.....Petitioner

V/s

RICH FRUITS PRIVATE LIMITED

.....Respondent

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President

Hon'ble Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):

Sri Sriranga S

For Respondent(s):

Ms. Anuroopa Venkatesh

ORDER

Heard Shri Sriranga, learned Counsel for the Petitioner and Ms. Anuroopa Venkatesh,
learned Counsel for the Respondent through Video Conference.
Post the case on 02.08.2021.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)